

**GOVERNMENT OF INDIA**

**MINISTRY OF CULTURE**

**RAJYA SABHA**

**UNSTARRED QUESTION NO.497**

**TO BE ANSWERED ON 07.12.2023**

**SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE**

**497. Smt. S. Phangnon Konyak:**

**Dr. Sikander Kumar:**

**Dr. Anil Sukhdeorao Bonde:**

**Shri Brij Lal:**

**Shri Kailash Soni:**

**Will the Minister of CULTURE be please to state:**

- (a) The specific provisions of the Scheme of Financial Assistance for Promotion of Art and Culture; and  
(b) The funds allocated for the scheme?

**ANSWER**

**MINISTER FOR CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION**

**(G. KISHAN REDDY**

(a) Sir. The Ministry of Culture is implementing Scheme of Financial Assistance for Promotion of Art and Culture consisting 08 scheme components through which cultural organizations are given financial assistance for the promotion of art and culture. The details of the Schemes, through which cultural organizations are given financial assistance under scheme of Financial Assistance for Promotion of Art and Culture are placed at **Annexure-I**.

(b) A financial outlay of Rs.353.46 Crores is approved for under scheme of Financial Assistance for Promotion of Art and Culture consisting 08 scheme components' for a period of five financial years w.e.f 2021-2022 to 2025-2026, the year-wise details of which is as under:-

(Rupees in Crores)

Financial Year	2021-22	2022-23	2023-24	2024-25	2025-26
Amount	68.79	71.19	71.16	71.16	71.16

**ANNEXURE - I REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION No. 497 FOR 07.12.2023**

**A. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE:** The scheme consists of the following scheme components:

**(i) Financial Assistance to Cultural organizations with National Presence**

The objective of the scheme component is to provide financial assistance to reputed cultural organizations with national presence ('not-for-profit' organizations, NGOs, Societies, Trusts, Universities, etc.) with a view to disseminate and propagate art & culture by organizing various cultural activities at National/International level for promotion of art and culture of the country. This grant is given to such organizations which has a properly constituted managing body, registered in India having an All India Character with National Presence in its operation, adequate working strength and have spent Rs. 1crore or more during any 3 of the last 5 years on cultural activities. The Quantum of assistance under this scheme is up to Rs. 1 Cr.

**(ii) Cultural Function & Production Grant (CFPG)**

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grant provided under CFPG is Rs.5 Lakh which can be increased to Rs. 20 Lakh under exceptional circumstances.

**(iii) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas**

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

**(iv) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization**

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related

fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

**(v) Financial Assistance for Building Grants including Studio Theatres**

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

**(vi) Financial Assistance For Allied Cultural Activities**

The objective of sub-component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces where large numbers of tourists/visitors come regularly and during major events/festivals the number of visitors swells to lakhs. Grants are given to projects for procurement of audio-video equipment etc. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

**(vii) Scheme for Safeguarding the Intangible Cultural Heritage:**

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

**B. Domestic Festivals and Fairs**

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture.

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